PROTECTED MONUMENTS UNDER ARCHAEOLOGICAL SURVEY OF INDIA

5143. SHRI DEVJI M. PATEL:
SHRI RANJEETSINGH NAIK NIMBALKAR:

Will the Minister of CULTURE be pleased to state:

(a) the total number of protected monuments under Archaeological Survey of India, especially in Rajasthan and Maharashtra;
(b) whether the Government has reclassified the prohibited areas and regulated areas and if so, the details thereof;
(c) the number of monuments out of the total protected monuments that have new construction work including Government/public work going on under prohibited and regulated areas; and
(d) if so, the State-wise details thereof?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

(a) There are 3696 centrally protected monuments and sites which include 163 in Rajasthan and 286 in Maharashtra.
(b) No Sir, Prohibited and Regulated areas are according to the Ancient Monuments and Archaeological Sites and Remains Act, 1958 as amended in 2010.
(c) The details are being compiled.
&
(d) *****